

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ORDER SHEET

O.A / MA / RA / CP NO. 1147 OF 2007

Applicant/s P. Lal Respds. W. I. R. O. H. S.

Advocate for Applicant/s Sh. S. K. M. Sharma Advocate for Respondent/s S. K. Sharma
(R 1 to 3)

Notes of the Registry	Orders of the Tribunal	Sheet No. 7
DR J, 23/1/09 list the case in a week commencing wef 14/12/09 <u>Stop.</u> DR J, 23/1/09 06/01/2010 D.R. (J) List T. to A. R. & C. A before Hon'ble Bench for Administrative or in law Commencing w. 15/02/2010 <u>Stop.</u> D.R. (J) 06/01/2010	14/12/09 Hon. Mr. D. C. Lalcha, A. M. Adjourned to 6/1/10 for hearing. 13.00 P. Lal 18.02.2010 Hon'ble Mr. S. H. Shukla, AM Even on revised call none present for the applicant it appears that the applicant has lost the interest in the pursuing his case accordingly O.A is dismissed in default and for want of prosecution. Sri Shrinendra Kumar holding brief of Sri P. M. Rai is present. <u>Sh. S. K. M. Sharma</u> AM	

Contd. On Sheet No. _____